

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

TRANSFER PETITION (C) NO.729 OF 2007

HINDALCO INDUSTRIES LTD. & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH
T.P.(C)NO.731/2007

Date: 28/09/2007 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. Tarun Gulati, Adv. for
 Mr. Praveen Kumar, Adv.

UPON hearing counsel the Court made the following
ORDER

Tag with T.P.(C)No.1117 of 2006.

(Subhash Chander)
Court Master

(Kanwal Singh)
Court Master

[T.P.(C)No.1117/2006 is listed as Item No.41 before Court No.2 for
01st October 2007]